

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:246

ANSWERED ON:02.03.2005

IRREGULARITIES IN MEDICAL AND DENTAL COLLEGES

Choudhary Smt. Anuradha;Khan Shri Mohammad Tahir;Munshiram Shri ;Shiwankar Shri Maha Deo Rao

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of irregularities have come to the notice of the Government in Medical and Dental Colleges running in the Country as reported in the Hindi daily `Hindustan` dated February 1, 2005;
- (b) if so, the reaction of the Government thereto ;
- (c) whether the Medical Council of India and Dental Council of India have recommended to the Government to impose a ban on the opening of new dental colleges in the country in the next five years;
- (d) if so, the total number of Government Medical and Dental Colleges in the country at present, State-wise;
- (e) the total number of colleges which are not following the criteria laid down in this regard;
- (f) the total funds spent so far by the Government on this colleges in 2003-04 and the current year ;
- (g) the time by which the teachers are likely to be appointed to meet the shortage of teachers in such colleges, along with the details thereof; and
- (h) the schemes formulated by the Government to improve the infrastructure in these colleges?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. AMBUMANI RAMADOSS)

(a) to (h): The total number of Medical and Dental Colleges in the country at present is indicated in Annexure-I. The Medical Council of India (MCI) and Dental Council of India (DCI) have notified Regulations with the approval of the Central Government prescribing, inter-alia, the minimum facilities to be created in terms of infrastructure, teaching and non-teaching staff to be appointed etc. for opening a new medical/dental college, increase in admission capacity and starting of new or higher course of studies. The permission granted for opening a new college is subject to annual renewal till the college has created all the requisite facilities and recommended for grant of recognition by the Councils after conducting an inspection for the same when the first batch of students admitted in the college appear in their final year examinations. The recognition so granted to a college is subject to maintenance of minimum standards prescribed in the Council's Regulations for which periodical inspections are conducted by the Council. In case deficiencies are observed in any college, the Council give adequate opportunity for rectifying the deficiencies so that the standard of education offered in the college is maintained in accordance with the Regulations of the Councils. As per the provisions of the respective Acts, the Council may also recommend for de-recognition of the course conducted by any college for persistent violation of the provisions of the Regulations. As per information received from DCI, during the periodic inspection conducted by it, 11 dental colleges in the country were found having deficiencies vis-à-vis the Regulations of the Council and further necessary action have been initiated in respect of those cases.

The DCI had made a proposal for imposing moratorium on opening of new dental college in the country for a period of 5 years. However, the Central Government has not agreed to the said proposal, keeping in view the fact that permissions for opening new Dental Colleges are granted only on compliance of the requirements laid down in the Regulations.

The Government of India is not operating any scheme for providing financial assistance for improvement in the infrastructural facilities in the medical and dental colleges.

ANNEXURE-I

NUMBER OF MEDICAL AND DENTAL COLLEGES THE COUNTRY STATE-WISE

S.No.	Name of the State	Number of Medical Colleges	Number of Dental Colleges
1	Andhra Pradesh	27	16
2	Assam	3	1
3	Bihar	8	7

4	Chandigarh	1	-
5	Chhatisgarh	2	2
6	Delhi	5	1
7	Goa	1	1
8	Gujarat	14	5
9	Haryana	3	8
10	Himachal Pradesh	2	5
11	Jammu & Kashmir	4	1
12	Jharkhand	3	-
13	Karnataka	31	42
14	Kerala	14	10
15	Madhya Pradesh	7	6
16	Maharashtra	38	23
17	Manipur	1	-
18	Orissa	3	2
19	Pondicherry	5	1
20	Punjab	6	11
21	Rajasthan	8	8
22	Sikkim	1	-
23	Tamil Nadu	19	15
24	Uttar Pradesh	12	20
25	Uttaranchal	2	1
26	West Bengal	9	3
Total		229	189